

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA  
UNSTARRED QUESTION NO. 2213  
TO BE ANSWERED ON 31<sup>st</sup> July, 2018

**Selling of Life Saving Drugs at Higher Price**

2213. SHRI SANTOSH KUMAR:  
SHRI HARI OM PANDAY:  
SHRI MANOJ TIWARI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has any information regarding drug manufacturers who are still selling life saving drugs at higher price,
- (b) if so, the details thereof, State-wise specially in Delhi/NCR, UP and Bihar;
- (c) if not, the reasons therefor;
- (d) whether any action has been taken against the drug manufacturers who are selling life saving drugs at higher price; and
- (e) if so, the details thereof, State-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)**

(a) to (e): The National Pharmaceutical Pricing Authority (NPPA) monitors the prices of both scheduled and non-scheduled formulations on regular basis to check overcharging by pharmaceutical companies. Whenever companies are found to be overcharging the consumer in sale of medicine including life-saving drugs, NPPA issues notices to the companies.

Since inception of NPPA till May 2018, 1794 demand notices (including suo-moto deposits) have been issued to pharmaceutical companies for their having overcharged patients on the sale of formulations including life-saving drugs at prices above the ceiling price notified by NPPA. Demand Notices have been issued for total amount of Rs. 6058.07 crore. Amount to the tune of Rs. 829.88 crore has been recovered from the companies to the Government in overcharging cases. The detailed list of overcharging cases where demand notices have been issued is available on NPPA website [www.nppaindia.nic.in](http://www.nppaindia.nic.in).

\*\*\*\*\*